

18. Industrial furnaces.
19. Welding electrodes.
20. Ball and roller bearings.
21. Transformers, switchgears, motors, generators, power capacitors, rectifiers, relays and electric stampings.
22. Electrical cables and wires.
23. Storage batteries, dry batteries.
24. Electronic components.
25. Construction and earth moving equipment.
26. Cranes and hoist blocks.
27. Industrial fasteners.
28. Wire ropes.
29. Scientific and industrial instruments.
30. Cement.
31. Organic and inorganic heavy chemicals.
32. Fine chemicals.
33. Pulp, paper and newsprint.
34. Synthetic rubber.
35. Tyres and tubes
36. Industrial explosives.
37. Industrial gases.
38. Drugs.
39. Medical and Surgical equipment and appliances.
40. Electro-medical and X-Ray equipment.
41. Refractories, fire bricks and insulators.
42. Commercial vehicles including jeeps and three wheelers.
43. Automobile ancillaries.
44. Trawlers, dredgers and fishing boats.
45. Leather and leather goods.
46. Optical and laboratory glass and glass wool.
47. Jute textiles.
48. Tea.
49. Coffee.
50. Canned and preserved fish.
51. Sanitary cans .
52. Paints and varnishes and enamels.
53. Man-made fibres.
54. Matches.
55. Telecommunications equipment.
56. Wagons.
57. Industrial refrigeration equipment.
58. Sugar.
59. Cotton textiles.

LOAN FOR EXPANSION OF TRAVANCORK TITANIUM PRODUCTS

889. SHRI B. V. ABDULLAH KOYA:
Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Kerala have approached the Union Government for a loan of Rs. 250 lakhs for the expansion programme of Travancore Titanium products; and

(b) if so, what steps Government have taken in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir. The Government of Kerala has requested for Central assistance of Rs. 2.5 crores for expansion of the Titanium Factory at Trivandrum during the current Plan.

(b) A provision of Rs. 30 lakhs has been made in the Budget for 1967-68.

PRECISION INSTRUMENT FACTORY IN KERALA

890. SHRI B. V. ABDULLAH KOYA:
Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the progress made in the setting up of the Precision Instrument Factory at Pudukkottai in the State of Kerala; and

(b) the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The Civil Engineering Office established at Palghat are carrying out the detailed survey of the land and preliminary work at Plant site. The Kerala Government have initiated action for installing water supply connection to the site from Malampuzha Dam. Action is under way to process the finalisation